

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 16383-JK (LD) of 2023

DATED:- 01- 12 - 2023

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 01.12.2023

No:- LAW-OIC/32/2023

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary), Home Department.
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Chief Prosecuting Officer For Spl. Director General CID Jammu.This is with reference to his letter no. CID/legal/OA No. 1360/2023/2018 dated 30.11.2023)
8. Director Litigation , Srinagar/ Jammu.
9. Assistant Law Officer concerned
10. Officer In Charge Litigation(OIC).
11. Private Secretary to Chief Secretary for information of Chief Secretary.
12. Private Secretary to Secretary Law.
13. Incharge Website.
14. Government Order file.
15. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No. 16383-JK(LD) of 2023 dated 01.12.2023

S. No.	Title of the case	OIC
1	OA No. 1360/2023 titled Mushtaq Ahmad Vs UT of J&K and Ors	Sh Love Karan, DYSP JIC Jammu)
2	MACT Case Reg No. 1147/2021, CNR No. CGRP01-005001 2021 titled Damin Bai and Ors Vs Ranjodh Singh and Ors	Shri Mahesh Sharma DySP (EXJ955658)
3	MACT Case No. 222/2019 titled Mohd Shafiq Vs UT of J&K and Ors	
4	CRM(M) No. 298/2022 titled Nelofar and Ors VS UT of J&K through SHO Police State Tral adn Ors	SH Mubashir Rasool JKPS SDPO Tral
5	Tariq Ahmad Malik and others V/s U.T of J&K & Ors. in O.A No. 02/2023	Shri Virinder Singh, AIG (Pers) Police Headquarters, J&K

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